

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

I.A. No. 134905 of 2019 in Petition(s) for Special Leave to Appeal
(C) No(s). 901/2014

RAM LAKHAN & ORS.

Petitioner(s)

VERSUS

SWAMI DAYAL (DEAD) & ORS.

Respondent(s)

(Application for substitution of deceased respondent No. 1 to be
listed before Chamber Judge.)

Date : 13-01-2020 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SANJIV KHANNA
[IN CHAMBER]

For Petitioner(s) Mr. Anurag Kishore, AOR
Ms. Diksha Khanna, Adv.

For Respondent(s) Mr. Vishwa Pal Singh, AOR

UPON hearing the counsel the Court made the following

O R D E R

Issue notice to the non applicant(s).

Steps be taken within three weeks.

Notice would be given dasti as well.

(NEELAM GULATI)
COURT MASTER (SH)

(RAJINDER KAUR)
BRANCH OFFICER